

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**34. C.P.(IB)-1201(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Omkara Assets Reconstruction  
Private Limited  
V/s  
Ramesh Subramaniam**

**Section: 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Shreyansh Desai appeared for the Petitioner. Due to paucity of time the matter could not be taken up. List this matter on **06.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**